



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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April 05, 2022

Indicative Calendar of Market borrowings by State Governments/ Union Territories for the Quarter April - June 2022

The Reserve Bank of India, in consultation with the State Governments/Union Territories (UTs), announces that the quantum of total market borrowings by the State Governments/UTs for the quarter April - June 2022, is expected to be ₹1,90,375 crore. The weekly schedule of auctions to be held during the quarter along with the name of States/UTs who have confirmed participation and tentative amounts indicated by them is as under:

Month	Proposed Date	Expected quantum of borrowing (in ₹ Cr)	States/UTs who have confirmed participation and the tentative amount of borrowing (in ₹ Cr)	
April 2022	April 07, 2022	6000	Andhra Pradesh	2000
			Maharashtra	4000
	April 11, 2022	15075	Andhra Pradesh	2000
			Assam	700
			Jammu & Kashmir	400
			Madhya Pradesh	2000
			Maharashtra	3000
			Meghalaya	200
			Mizoram	75
			Punjab	700
			Tamil Nadu	1500
			Telangana	1000
			Uttarakhand	500
	Uttar Pradesh	3000		
	April 19, 2022	10550	Andhra Pradesh	1000
			Goa	100
			Kerala	1000
			Maharashtra	2000
			Manipur	150
			Punjab	300
Rajasthan			1000	
Tamil Nadu			2000	
Uttar Pradesh	3000			
April 26, 2022	15200	Assam	600	
		Goa	100	
		Gujarat	1500	

			Himachal Pradesh	500
			Madhya Pradesh	1000
			Maharashtra	2500
			Punjab	500
			Rajasthan	1000
			Tamil Nadu	2000
			Telangana	2000
			Uttarakhand	500
			Uttar Pradesh	3000
May 2022	May 02, 2022	20400	Andhra Pradesh	2000
			Goa	100
			Gujarat	1500
			Haryana	2000
			Jammu & Kashmir	300
			Kerala	2000
			Maharashtra	2000
			Punjab	1000
			Rajasthan	1500
			Tamil Nadu	2000
			Telangana	3000
			Uttar Pradesh	3000
	May 10, 2022	9325	Andhra Pradesh	1000
			Assam	600
			Kerala	1000
			Madhya Pradesh	1000
			Maharashtra	2000
			Meghalaya	150
			Mizoram	75
			Tamil Nadu	2000
			Uttarakhand	500
			West Bengal	1000
	May 17, 2022	17100	Chhattisgarh	1000
			Haryana	2000
			Himachal Pradesh	1000
			Kerala	1000
			Madhya Pradesh	1000
			Maharashtra	2500
			Nagaland	300
			Punjab	500
			Rajasthan	500
			Sikkim	300
Tamil Nadu			2000	
Telangana			2000	
Uttar Pradesh	3000			
May 24, 2022	13850	Assam	600	
		Goa	100	
		Gujarat	1500	
		Madhya Pradesh	1000	

			Maharashtra	2500			
			Manipur	150			
			Punjab	500			
			Tamil Nadu	2000			
			Uttarakhand	500			
			Uttar Pradesh	3000			
			West Bengal	2000			
	May 31, 2022	17600	Andhra Pradesh	2000			
			Goa	100			
			Gujarat	1500			
			Kerala	1000			
			Maharashtra	2500			
			Punjab	1500			
			Rajasthan	1500			
			Tamil Nadu	2000			
			Telangana	3000			
			West Bengal	2500			
			June 2022	June 07, 2022	13550	Andhra Pradesh	2000
						Assam	600
Gujarat	1500						
Himachal Pradesh	1000						
Jammu & Kashmir	300						
Madhya Pradesh	1000						
Maharashtra	2500						
Meghalaya	150						
Punjab	500						
Rajasthan	500						
Tamil Nadu	2000						
Telangana	1000						
Uttarakhand	500						
June 14, 2022	16775	Andhra Pradesh		1000			
		Haryana		2000			
		Kerala		1000			
		Madhya Pradesh		1000			
		Maharashtra		2000			
		Mizoram		75			
		Punjab		500			
		Rajasthan		1000			
		Sikkim		200			
		Tamil Nadu		2000			
		Telangana		2000			
June 21, 2022	16200	Andhra Pradesh		2000			
		Assam		600			
		Chhattisgarh		1000			
		Goa	100				
		Madhya Pradesh	1000				

			Maharashtra	2000
			Punjab	1000
			Rajasthan	2000
			Tamil Nadu	2000
			Uttarakhand	500
			Uttar Pradesh	3000
			West Bengal	1000
	June 28, 2022	18750	Andhra Pradesh	2000
			Goa	100
			Gujarat	1500
			Kerala	2000
			Maharashtra	2500
			Manipur	150
			Punjab	500
			Rajasthan	1500
			Tamil Nadu	2000
			Telangana	1000
			Uttar Pradesh	3000
			West Bengal	2500
Total			190375	

The actual amount of borrowings and the details of the States/UTs participating would be intimated by way of press releases two/ three days prior to the actual auction day and would depend on the requirement of the State Governments/UTs, approval from the Government of India under Article 293(3) of the Constitution of India and the market conditions. RBI would endeavour to conduct the auctions in a non-disruptive manner, taking into account the market conditions and other relevant factors and distribute the borrowings evenly throughout the quarter. RBI reserves the right to modify the dates and the amount of auction in consultation with State Governments/UTs.

Press Release: 2022-2023/19

(Yogesh Dayal)
Chief General Manager